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RESERVED

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD.

Registration (O.A.) No. 79 of 1987

Bachani Yadav Applicant

Versus

Union of India & others Respondents.

connected with

Registration (O.A.) No. 77 of 1987

Virendra Kumar Misra & others ... Applicants.

Versus

Union of India & others ... Respondents.

Connected with

Registration (O.A.) No. 78 of 1987

Shriharsh Awasthi Applicant

Versus

Union of India & others Respondents.

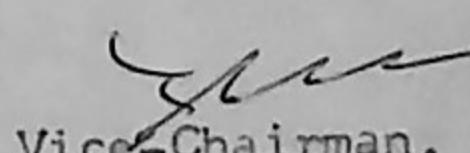
Hon'ble S. Zaheer Hasan, V.C.
Hon'ble Ajay Johri, A.M.

(Delivered by Hon. Ajay Johri, A.M.)

For judgments see our judgment of date passed
in Registration (O.A.) No. 77 of 1987, Virendra Kumar
Misra & others v. Union of India & others.

3/01/1988

Member (A).


Vice-Chairman.

Dated: January 2/88, 1988.

PG.